

REPORT OF THE JOINT COMMITTEE CONSTITUTED BY THE HONOURABLE NGT SOUTH ZONE IN THE MATTER OF O. A. NO.10, 18, 58 AND 105 OF 2017 SUBMITTED BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, AS PER THE ORDER DATED SEPTEMBER 09, 2021 & NOVEMBER 23 ,2021

1.0 BACKGROUND

The Hon'ble National Green Tribunal, Southern Zone, Chennai in O.A. No. 10, 18, 58 and 105 of 2017 has directed as follows in its order dated: 09.09.2021; The copy of the order is attached as *Annexure II*.

“.....7. It is seen from the report submitted by the Joint Committee that study conducted by the Director of Natural Resources Management, Tamil Nadu Agricultural University found that the water samples analysed are unfit for human and domestic consumption and for agricultural purpose. They also noticed higher pH in soil samples which can lead to reduction in crop fields by above 50%. However, the Joint Committee relied on the subsequent report filed by the Tamil Nadu Agricultural University, whom the industry had engaged for making study to suggest the remedial measures to resolve the issue. The Joint Committee has only relied on the latest report and observed that there is no pollution. Ideally, the Pollution Control Board itself should have conducted the study and filed a report. In respect of M/s. Sharadha Terry Products Ltd., it is seen that 419 Tonnes of chemical sludge is still remaining in the closed shed and they have also stored hazardous waste mixed salt of 4,311 Tonnes which was generated from Agitated Thin Film Drier (ATFD) during its process. The Tamil Nadu Pollution Control Board has to clarify as to whether this is within limit as per the consent granted and if not, what is the action taken by them. The result of effluent samples taken by the Pollution Control Board reveals very high TDS as well as Chloride and there is no observation made regarding the reason and source of such pollution of high quantity in the report filed by the Tamil Nadu Pollution Control Board.

8. They have not mentioned as to whether the hazardous waste and sludge kept in the industrial premises is within the permissible limit and also within the permissible time as provided under the respective rules and if not, what is the nature of action taken by the State Pollution Control Board in this regard.

9. The committee is directed to get an independent report regarding the soil sample and water sample within the factory premises where the treated effluent is being discharged and the nearby agricultural fields and if it is found to be contaminated and not fit for agricultural purpose, then suggest the remedial measures to be taken, apart from assessing environmental compensation for damage caused to the environment.

10. The learned counsel appearing for the applicant in O.A. No.58/2017 submitted that the objection raised by the applicant in Para 3 of his written submission dated 30.06.2021, e-filed on 02.07.2021 has not been considered by the joint committee.

11. So, the committee is directed to answer that aspect as well, so that, consideration of that aspect also can be considered by the Tribunal while hearing the matter at the time of final hearing.

12. The learned counsel appearing for the Pollution Control Board as well as State Department submitted that the Hospital authorities have obtained necessary sanction for providing STP within the premises of the hospital and they have undertaken that they will be able to complete the process and make the STP functional by end of November-2021.

13. It is not mentioned in the report as to whether the Government Hospital, Mettupalayam is complying with the provisions of the Solid Waste Management Rules, 2016 as well as Bio Medical Waste Management Rules, 2016 and what are all the steps taken by them in this regard and whether the steps taken by them are sufficient to meet the situation and if not, what is the further action taken by the Pollution Control Board in this regard against the hospital authorities.

14. The learned counsel appearing for the State Department submitted that as regards the Bio Medical Waste Management Rules, 2016 is concerned, they are complying with the same and they engaged some agency for collection and disposal of the biomedical waste generated within the hospital premises.

15. The learned counsel appearing for the State Department also submitted that necessary consent for establishment of the STP has been granted and the hospital authorities are undertaking the construction work.

16. The Tamil Nadu Pollution Control Board is also directed to take samples of the water before 30th September, 2021 to ascertain as to whether there was any improvement in the

water quality on account of steps taken by the municipalities, Government Hospital, Mettupalayam and also the industry in this regard.

17. The Pollution Control Board is at liberty to engage any other independent agency other than the Tamil Nadu Agricultural University who has been engaged by the industry as their consultant to get assistance in this regard.

18. So, they are directed to file status report regarding the implementation of the Solid Waste Management Rules, 2016 and Bio Medical Waste Management Rules, 2016 in the Government Hospital, Mettupalayam, as several violations have been alleged in the earlier report submitted by the Joint Committee.

19. They are directed to submit the above reports to this Tribunal on or before 23.11.2021”

In this regard, the NGT Joint Committee in its Lr.No. DEE/TNPCB/CBN/NGT Appln.No.10,18,58 & 105 of 2017/2021 Dt:19.11.2021 “submitted that the officials of TNPCB, Coimbatore north had collected water samples in River Bhavani on 30.09.2021 as per the Hon’ble NGT order dated:09.09.2021 to ascertain as to whether there was any improvement in the water quality on account of steps taken by the Municipality, Government Hospital, Mettupalayam and industries. Soil samples were also collected in and around the unit premises of M/s. ITC Limited, Paper Boards and Specialty Boards Division, Unit on the same day. Water and soil samples were sent to laboratories for analysis and reports of analysis are yet to be received.” and “requested that the TNPC Board may kindly appraise the Hon’ble NGT(SZ), Chennai and two months time may please be obtained so as to carry out the Joint Committee inspection, samples collection, samples analysis and prepare the complete report and furnish the final report to the Hon’ble NGT(SZ), Chennai before the next hearing”

The Hon’ble National Green Tribunal, Southern Zone, Chennai in O.A. No. 10, 18, 58 and 105 of 2017 has directed as follows in its order dated: 23.11.2021; The copy of the order is attached as ***Annexure III***

“6. Considering the circumstances, we feel that some time can be granted to the committee to submit the report and they are directed to submit the report to this Tribunal on or before 23.12.2021 by e-filing in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF along with necessary hard copies to be produced as per rules.

7. The committee is directed to answer all the issues raised by this Tribunal in the order dated 09.09.2021 while submitting the report.

9. for consideration of further reports, post on 23.12.2021”

**2.0 REPORT ON THE ISSUES RAISED BY THE HON'BLE NGT IN IT'S ORDER
DATED: 09.09.2021 & 23.11.2021**

2.1 M/S. SHARADHA TERRY PRODUCTS LTD

It is informed by M/s. Sharadha Terry Products Ltd vide its letter dated 17.12.2021, that they have paid an advanced amount Rs. 2,33,000/- to the unit of M/s. Ultratech Ltd, Ariyalur for the disposal of ETP sludge on 02.11.2020. The unit has disposed the ETP sludge 142.86 Tons for the amount of Rs.1,34,841/- so far and balance amount Rs.1,01,159/- is pending with the unit of M/s. Ultratech Ltd, Ariyalur. Further, it is submitted that the unit M/s. Ultratech Ltd, Ariyalur was contacted through telephone and it is ascertained that the unit was not in operation since May 2021 due to the technical faults in kilns and also due to the pandemic situation and heavy rain fall in this monsoon. The unit has assured to dispose the same on or before 31.12.2021. In this regard, the unit has been addressed by the Chairman of the Committee / District Collector to complete the disposal of balance quantity of sludge within 31.12.2021. (Copy enclosed)

In the report of the Joint Committee for the order dated July 15, 2021, the result of effluent samples TDS & Chlorides were found to be high. The samples taken for analysis are from ETP Inlet and RO Feed (ETP Outlet). The results obtained are from the primary treatment only and further treatment (Reverse Osmosis, Multiple effect evaporators etc.,) is carried out by the unit before reusing the treated effluent back into the process. Further, M/s. Sharadha Terry Products Ltd is achieving Zero Liquid Discharge (ZLD) system in its premises.

2.2 M/S. ITC LIMITED, PAPER BOARDS AND SPECIALTY BOARDS DIVISION, UNIT

In compliance to the Hon'ble NGT direction, joint committee has inspected the unit on 08.12.21 and taken water samples from the following points, M/s. ITC Limited, Paper Boards and Specialty Boards Division ETP Inlet, M/s. ITC Limited, Paper Boards and Specialty Boards Division ETP Outlet, M/s. ITC Limited, Paper Boards and Specialty Boards Division Treated effluent pumping tank Near Vermi compost area, Surface Water Near Kumachiparai odai near Mr.Duraisamy Thottam, Open well at Mr.Duraisamy Thottam, Bore well at irrigation land (Coconut Farm) backside of vermi compost, Open well at Mr.Pettaiyan Thottam and sent for analysis to Advanced Environmental Laboratory, Coimbatore and Advanced Environmental Laboratory, Salem. Soil samples were also collected and sent for analysis to Glens Innovation labs Pvt Ltd, Chennai.(NABL accredited Laboratory)

The results of analysis effluent samples collected from the unit M/s. ITC Limited, Paper Boards and Specialty Boards Division by the officials of TNPCB on 30.09.2021 are tabulated as below:

S. No.	Parameters	Unit	ETP Inlet	ETP Outlet	Treated effluent pumping tank Near Vermin compost area	Standards for on land for irrigation
1.	pH at 25°C	Number	6.96	7.84	7.65	5.5-9.0
2.	Conductivity at 25°C	µmhos/ cm	4450	3570	3600	-
3.	Total Suspended Solids	mg/l	4498	90	62	200
4.	Total Dissolved Solids	mg/l	3148	1840	1802	2100
5.	BOD (at 27°C for 3 days)	mg/l	810	22	19	100
6.	COD	mg/l	4480	192	184	-
7.	Ammonical Nitrogen	mg/l	<2	<2	<2	-
8.	Total Kjeldahl Nitrogen	mg/l	7.28	<5	5.6	-
9.	Sulphide	mg/l	2.4	<1.0	<1.0	-
10.	Phenolic Compounds	mg/l	<0.001	<0.001	<0.001	-
11.	% Sodium	%	40	58	55	60
12.	Iron Total as Fe	mg/l	1.07	0.05	0.17	--
13.	Total Chromium	mg/l	<0.01	<0.01	<0.01	-
14.	Copper*	mg/l	0.8468	0.7438	0.2468	-
15.	Zinc*	mg/l	0.9439	0.6388	0.4359	-
16.	Lead*	mg/l	<0.015	<0.015	<0.015	-
17.	Cadmium*	mg/l	<0.0008	<0.0008	<0.0008	-
18.	Nickel*	mg/l	0.2458	0.1051	0.0758	-

The report of analysis of the samples taken from ETP Inlet, ETP Outlet & Treated effluent pumping tank Near Vermin compost area in M/s. ITC Limited and in surrounding areas reveals that the parameters are within the discharge standards for on land for irrigation water as prescribed by the Tamilnadu Pollution Control Board.

The results of analysis for the soil samples are awaited from Glens Innovation labs Pvt Ltd, Chennai and further detailed report will be submitted on receipt of the same.

2.3 COMPLIANCE OF DIRECTIONS BY TNPCB

The water samples from the bore wells located in the unit's irrigation land and neighbours agriculture land and the surface water samples from the Odai (canal) located near the unit were collected during inspection by the officials of TNPCB on 30.09.2021 and results are tabulated as below:

S. No.	Parameters	Unit	1	2	3	4	Standards for on land for irrigation by TNPCB
1.	pH at 25°C	Number	7.98	8.82	7.45	7.85	5.5-9.0
2.	Conductivity at 25°C	µmhos/cm	2660	1585	3430	762	-
3.	Total Suspended Solids	mg/l	12	10	10	24	200
4.	Total Dissolved Solids	mg/l	1414	804	1974	420	2100
5.	BOD (at 27°C for 3 days)	mg/l	5	<2	<2	<2	100
6.	COD	mg/l	32	24	32	16	-
7.	Ammonical Nitrogen	mg/l	<2	<2	<2	<2	-
8.	Total Kjeldahl Nitrogen	mg/l	<5	<5	<5	<5	-
9.	Sulphide	mg/l	<1.0	<1.0	<1.0	<1.0	-
10.	Phenolic Compounds	mg/l	<0.001	<0.001	<0.001	<0.001	-
11.	% Sodium	%	41	30	46	28	60
12.	Iron Total as Fe	mg/l	<0.05	<0.05	<0.05	<0.05	--
13.	Total Chromium	mg/l	<0.01	<0.01	<0.01	<0.01	-
14.	Copper*	mg/l	0.5460	0.3492	0.7460	0.0596	-
15.	Zinc*	mg/l	0.7492	0.4162	0.5496	0.0751	-
16.	Lead*	mg/l	<0.015	<0.015	<0.015.	<0.015	-
17.	Cadmium*	mg/l	<0.0008	<0.0008	<0.0008	<0.0008	-
18.	Nickel*	mg/l	0.0611	0.0811	0.0722	0.0412	-

Note: 1. (Surface Water) Kumachiparai odai near Mr.Duraisamy Thottam, 2. (Open well water) Open well at Mr. Duraisamy Thotta, 3. (Bore well Water) Bore well at irrigation land (Coconut Farm) backside of vermin compost & 4. (Open well water) Open well at Mr.Pettaiyan Thottam

In the ground and surface water, all the parameters are within the permissible limits for irrigation standards prescribed by TNPCB.

The results of soil samples taken inside and outside the premises by TNPCB on 30.09.21 and got analyzed through Glens Innovation labs Pvt Ltd, Chennai are tabulated below:-

S. No.	Parameters	Unit	Code - 01	Code - 02	Code - 03	Code - 04	Code - 05	Code - 06	Code - 07	Code - 08	Limit*
1	C:N Ratio	-	7:32:1	5:35:1	3:48:1	4:34:1	7:19:1	8:49:1	4:1:1	7:83:1	-
2	Conductivity at 25° C	µs/cm	76	76	22	129	122	58	47	42	2000
3	pH at 25°C	-	7.10	6.98	7.04	7.79	8.08	7.75	7.80	7.40	6 to 8
4	Phosphorus as P	mg/kg	4.4	1.8	11	2.3	8.7	6.5	5.4	4.0	-
5	Potassium as K	mg/kg	1692	1230	1481	1936	2205	1355	1550	1545	-
6	Sodium Absorption ratio	-	BDL (DL:1.5)	5							
7	Sodium as Na	mg/kg	164	147	156	122	191	169	146	132	-
8	Cadmium as Cd	mg/kg	BLQ (LOQ:2.0)	1.4							
9	Chromium as Cr	mg/kg	30.49	15.86	15.85	18.33	22.49	14.75	21.17	21.61	64
10	Copper as Cu	mg/kg	18.84	15.34	7.01	14.44	17.21	19.55	18.41	15.69	63
11	Iron as Fe	mg/kg	7563.97	7154.98	4568.83	4475.14	5354.76	8074.51	9229.25	13304.52	-
12	Lead as Pb	mg/kg	BLQ (LOQ:2.0)	70							
13	Magnesium as Mn	mg/kg	169.59	99.55	53.48	107.1	82.78	83.08	88.09	64.52	-
14	Mercury as Hg	mg/kg	BLQ (LOQ:2.0)	BLQ (LOQ:2.0)	BLQ (LOQ:2.0)	3.11	BLQ (LOQ:2.0)	BLQ (LOQ:2.0)	BLQ (LOQ:2.0)	BLQ (LOQ:2.0)	6.6
15	Nickel as Ni	mg/kg	14.54	7.73	6.87	10.99	13.45	7.16	6.54	9.41	50
16	Zinc as Zn	mg/kg	14.95	8.57	5.34	13.03	13.18	17.83	15.44	11.39	200
<p>Note: Code 01 – Mr. Ashokrajkumar Thottam S/o. Easwara Gownder, Code 02 – Previously ETP sludge stored area, Code 03 – Previously bottom ash stored area near stand by Boilser 44T/Hr, Code 04 – Kumachiparai Odai near Mr.Duraisamy Thottam, Code 05 – Mud Road in Between Kumachiparai Odai Mr.Duraisamy Thottam, Code 06 – Irrigation land (Coconut Farm) backside of vermi compost, Code 07 – Irrigation land by using fresh water near vermin compost, Code 08 – Irrigation land by using fresh water near vermin compost,</p>											

* Standards as per Guidance document for assessment and remediation of contaminated sites in India
1st Edition, December 2015 by MoEF, GOI

All the soil parameters tested are within the limit as prescribed by MoEF, GOI.

3.0 OBJECTION RAISED BY THE APPLICANT IN PARA 3 OF HIS WRITTEN SUBMISSION DATED 30.06.2021

The Joint committee has already replied for the objection raised by the applicant in its report dated 28.12.2020 and it is submitted below:-

Objection raised by the applicant in Para 3 of his written submission dated 30.06.2021	Reply
The report is, primarily, defective on the following counts:	Earlier reply made by the Joint Committee in its report dated 28.12.2020 stated that
The Municipal Commissioner, Mettupalayam, did not say anything in his report contrary to what had been said in the Municipal Resolution dated 11.06.2015. But he had been made to sign to the contrary as a member of the Joint Committee.	<p><i>“The Municipal Commissioner, Mettupalayam in his letters dated 16.03.2020 and 29.05.2020 assured to complete the constructions of STP and UGSS by June 2021 and to make operational by June 2021.”</i></p> <p>Municipal commissioner, Mettupalayam has made resolutions dated 11.06.2015 to shift the water pumping station from Samanna water pumping station to Vilamarathur. But later Municipal commissioner’s, Mettupalayam Lr. No2679/2017/E1 dated 16.03.2020 stated that to prevent the pollution in Bhavani River, Sewage treatment plant has been proposed as per the GO No. 389 dated 09.09.2016.</p>
The demand of the people of Mettupalayam which was reflected in the Resolution dated 11.06.2015 was just in accordance with the precedent set in the year 2012 in respect of Kaundanpalayam-Vadavalli project in the year 2012 by the TWAD Board. But the Joint Committee did not examine this aspect.	<p>In this aspect Municipal commissioner, Mettupalayam has signed the Joint Committee report for installation of Sewage Treatment Plant.</p>

4.0 GOVERNMENT HOSPITAL, METTUPALAYAM

The Hospital authorities in their letter dated 20.12.2021(Annexure IV) informed that they have obtained necessary sanction for providing STP within the premises of the hospital and stated that due to heavy rain and ongoing pandemic situation the civil construction has been delayed. The proposed completion date is 15.01.2022. In this regard, it has been addressed by the Chairman of the committee / District Collector to complete the construction of Sewage Treatment Plant at the earliest and report compliance. (Copy enclosed)

The Government Hospital, Mettupalayam is complying with the provisions of the Solid Waste Management Rules, 2016 as well as Bio Medical Waste Management Rules, 2016. The health

care facility is disposing the Bio Medical Waste through TNPCB authorized Common Bio Medical Waste Treatment Facility M/s. Teknotherm Industries, Coimbatore. The Government Hospital, Mettupalayam has obtained valid consent order under the Water & Air Acts validity up to 31.03.2023. Currently the health care facility is discharging the sewage into Mettupalayam Municipality Public drain and effluent to Mettupalayam Municipality Public drain after proper disinfection. The Solid Waste generated from the health care facility is being disposed through local body.

5.0 MONITORING OF RIVER BHAVANI

The Officials of TNPC Board has monitored River Bhavani Stretch on December 08 2021.

The River Bhavani water samples were collected at ten locations (Photographs attached) and analyzed in the Advanced Environmental Laboratory, TNPCB, Salem.

Location Details

BR-01A: Near Kavundampalayam Scheme water pump house

BR-01: Mr. Kittu's Thottam, Vilamarathur,

BR-02-Badrakaliamman Koil,

BR-03A- Near Kuduthurai malai (Thekkampatti)

BR-03-Near Samanna Water Tank and Mettupalayam Municipality Water Pumping station (confluence point of Uppupallam Odai),

BR - 04Backside of Subramaniyar Temple(Afterconfluence of Uppupallam Odai)

BR-05 - V.O.C Street, Ward No.5 (After confluence of Srengarayan Odai),

BR-06-Arulmigu Sithi Vinayagar Temple in Alangombu,

BR-07- Near Subramaniyar Koil in Sirumugai

BR-08-Sirumugai water pumping station at Koothamandipirivu

The results of water samples are tabulated below:-

S. No.	Parameters	Unit	BR-01A	BR-01	BR-02	BR-03A	BR-03	BR-04	BR-05	BR-06	BR-07	BR-08
1	Turbidity*	NTU	2.4	2.0	1.4	1.4	2.6	1.9	2.4	1.7	1.4	1.9
2	Colour*	(Hazen units)	<5	<5	<5	<5	<5	<5	<5	<5	<5	<5
3	Conductivity at 25°C	µmhos/cm	111	81	95	94	165	111	134	84	92	116
4	pH at 25°C	Number	7.47	7.08	6.58	6.66	6.68	6.75	6.64	6.57	6.49	6.40
5	Total Suspended Solids at 103°C - at 105°C	mg/l	4	4	4	4	4	4	4	4	4	4
6	Total Dissolved Solids at 180°C	mg/l	72	52	60	60	108	72	88	56	60	76
7	Chloride as Cl	mg/l	9	10	11	11	18	14	14	10	12	13
8	Sulphate as SO ₄	mg/l	<5	<5	<5	<5	<5	<5	<5	<5	<5	<5
9	Oil and Grease	mg/l	<4	<4	<4	<4	<4	<4	<4	<4	<4	<4
10	BOD (at 27°C for 3 days)	mg/l	<2	<2	<2	<2	<2	<2	<2	<2	<2	<2
11	COD	mg/l	8	8	8	8	8	8	8	8	8	8
12	Manganese *	mg/l	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
13	Ammonical Nitrogen as NH ₃ -N	mg/l	<2	<2	<2	<2	<2	<2	<2	<2	<2	<2
14	Total Kjeldahl Nitrogen	mg/l	<2	<2	<2	<2	<2	<2	<2	<2	<2	<2
15	Fluoride as F	mg/l	0.050	0.022	0.027	0.038	0.089	0.078	0.100	0.044	0.061	0.083
16	Ph. Compounds	mg/l	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05
17	% Sodium	%	31	18	17	17	22	26	23	17	16	25
18	Total Hardness as CaCO ₃	mg/l	23	22	26	25	47	28	37	23	27	24
19	Alkalinity as CaCO ₃	mg/l	36	22	30	28	44	44	52	29	31	38
20	Ph. Alkalinity*	mg/l	<1	<1	<1	<1	<1	<1	<1	<1	<1	<1
21	Nitrate Nitrogen as NO ₃	mg/l	0.076	0.011	0.022	0.022	0.054	0.032	0.043	0.022	0.032	0.043

22	Nitrite Nitrogen as NO ₂	mg/l	0.007	0.002	0.003	0.002	0.010	0.006	0.006	0.002	0.002	0.006
23	Phosphate as PO ₄	mg/l	0.057	0.032	0.036	0.041	0.097	0.081	0.093	0.036	0.049	0.057
24	Cyanide	mg/l	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05
25	Calcium as Ca	mg/l	7.6	6.0	8	6.4	11	6.8	7.6	5.2	6.4	6.4
26	Magnesium as Mg	mg/l	0.9	1.7	1.4	2.1	4.6	2.6	4.3	2.4	2.6	1.9
27	Sodium as Na	mg/l	4.9	2.3	2.6	2.5	6.3	4.7	5.3	2.2	2.4	8.9
28	Potassium as K	mg/l	1.1	0.6	0.9	0.8	1.4	1.2	1.5	0.7	0.9	0.9
29	Iron Total as Fe	mg/l	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05
30	Dissolved Oxygen	mg/l	6.3	6.4	6.1	6.3	6.4	6.2	6	6.6	6.7	6.5
31	Free Ammonia*	mg/l	0.297	0.297	0.297	0.297	0.297	0.297	0.297	0.297	0.297	0.297
32	Boron*	mg/l	<0.002	<0.002	<0.002	<0.002	<0.002	<0.002	<0.002	<0.002	<0.002	<0.002
33	Hexavalent Chromium	mg/l	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05
34	Total Residual Chlorine*	mg/l	<1	<1	<1	<1	<1	<1	<1	<1	<1	<1
35	SAR*	mg/l	0.4	0.2	0.2	0.2	0.4	0.4	0.4	0.2	0.2	0.4
36	Residual Sodium Carbonate*	-	(-Ve)									
37	Total Chromium	mg/l	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05
38	Copper*	mg/l	<0.2									
39	Zinc*	mg/l	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
40	Lead*	mg/l	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5	<0.5
41	Cadmium*	mg/l	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
42	Nickel*	mg/l	<0.2	<0.2	<0.2	<0.2	<0.2	<0.2	<0.2	<0.2	<0.2	<0.2
43	Faecal Coliform*	MPN/100ML	7.8	6.8	14	13	6.1	17	17	12	13	14
44	Total Coliform*	MPN/100ML	22	15	39	39	14	32	31	26	31	33

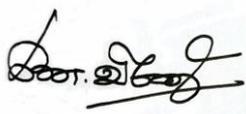
Note: BR-01A: Near Kavundampalayam Scheme Water Pump House, BR – 01: Mr. Kittu's Thottam, Vilamarathur, BR-02-Badrakaliamman Koil, BR-03A- Near Kuduthurai Malai (Thekkampatty Panchayat) BR – 03- Near Samanna Water Tank and Mettupalayam Municipality Water Pumping station BR-04-Backside of Subramaniyar Temple(Afterconfluence of Uppupallam Odai) BR-05 - V.O.C Street, Ward No.5 (After confluence of Srengarayan Odai), BR-06-Arulmigu Sithi Vinayagar Temple in Alangombu, BR-07- Near Subramaniyar Koil in Sirumugai and BR-08- Sirumugai water pumping station at Koothamandipirivu

From the above table, it clearly shows discharge of sewage from local bodies and hence there is presence of coliform in all locations. Other parameters are within the permissible limits for drinking water standards except Turbidity and Copper which is found slightly higher than the drinking water standards in all locations, which may be due to natural resources. In this regard, the Commissioner, Mettupalayam Municipality has been addressed by the Chairman of the committee / District Collector to complete the construction of Sewage Treatment Plant at the earliest and report compliance. (Copy enclosed)

6.0 JOINT COMMITTEE INSPECTION

The Joint Committee had inspected the River Bhavani Stretch on December 08 2021. The River Bhavani water samples at ten locations, soil & water samples in and around the unit of M/s. ITC Limited, Paper Boards and Specialty Boards Division, Unit were collected and sent to Laboratories for analysis. The reports of analysis are yet to be received from the laboratories.

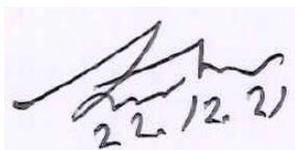
Report dated December 21, 2021



Thiru R. Vinoth
Municipal Commissioner
Mettupalayam Municipality
Mettupalayam.



Tmt. Poornima B.M.
Scientist D
Central Pollution Control Board
Regional Directorate - Chennai



Dr. P. Asokan
Joint Chief Environmental Engineer(M)
Tamil Nadu pollution Control Board
Coimbatore



Dr. G.S. Sameeran, I.A.S.
District Collector
Coimbatore.